

Shri Sinhasan Singh: The hon. Minister has stated the scholarships have been distributed among the various States on the basis of the teacher population in the different States. In view of the figures that have been given for U.P. and Bombay, may I know whether the teacher population is greater in U.P. than in Bombay and whether this ratio has been kept in view in allocation the scholarships?

Dr. K. L. Shrimali: As I have stated, these scholarships have been distributed among the various States and Union Territories, in proportion to the number of primary and secondary school teachers in the different States, subject to a State getting at least five scholarships, if the quota of that State happens to be less than five scholarships. That is the principle which we have followed, and the hon. Member may take it for granted that the distribution has been on this basis. Secondly, in the States and the Union Territories, the awards of these scholarships are to be made only to the candidates from those States and Union Territories, strictly in order of merit. That is the main basis on which these scholarships will be distributed.

श्री म० सा० द्विवेदी : अभी हाल ही में हमारे गृह मन्त्रालय ने एक परिपत्र भेजा है राज्य सरकारों को कि स्कालरशिप्स देने के लिये माप दण्ड प्राथिक होगा न कि कोई और विचार । मैं जानना चाहता हूँ कि कृि हमारे अध्यापक जो २० उनका प्राथिक स्तर बहुत कम है इसलिये उनके पिछड़ेपन के लिहाज से उनके बच्चों को भी क्या पोस्ट मैट्रिक स्कालरशिप्स दिये जायेंगे ।

डा० का० सा० श्रीवास्ता : हमने स्कालरशिप्स की जो योजना है वह मित्र है, और मैं समझता हूँ कि उनको मित्र होना चाहिये । उस सारी योजना को अनाउन्स कर दिया गया है । यह सास योजना अध्यापकों के बच्चों के लिये है, और जो कुछ डिस्ट्रिब्यूशन होता है, उसका सिद्धान्त मने आपके सामने

रख दिया है । मकसद यह है कि अध्यापकों को जितनी सुविधायें मिल सकें, उतनी दी जायें ।

Shri D. C. Sharma rose—

Mr. Speaker: Has Shri D. C. Sharma got children? Does he come under the benefit?

Shri D. C. Sharma: Yes. May I ask the hon. Minister whether he would like to increase the number of dependent children, so far as the teachers are concerned, because as the statistics show, teachers are usually blessed with more children than people who follow other professions?

Lubricating Oil Plant

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Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No. 473 on the 2nd March, 1961 and state:

(a) whether it is a fact that Government have accepted the proposals of Standard-Vacuum to establish a Lubricating Plant in the country; and

(b) if so, the details of the agreement?

The Parliamentary Secretary to the Minister of Steel, Mines and Fuel (Shri Gajendra Prasad Sinha): (a) Not yet, Sir.

(b) Does not arise.

Shri Hem Barua: I wrote to you about Starred Question No. 1068, and I requested that it might be taken up now.

Shri M. L. Dwivedi: What has happened to Starred Question No. 1067?

Mr. Speaker: Hon. Members are aware that if any hon. Member writes to me that just five minutes before

the Question Hour closes, a particular question may be taken up and given priority, I consider that matter and then allow it.

Shri M. L. Dwivedi: This means that the questions of those hon. Members who would be getting their legitimate chance could not be taken up.

Mr. Speaker: I decide that this question may be given priority just two minutes before the Question Hour closes. If any hon. Member had drawn my attention to any other question, I would have considered that also.

Statement by the Union Law Minister

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*1068 { **Shri Hem Barua:**
Pandit D. N. Tiwari:
Shri Khushwaqt Rai:
Shri N. R. Muniswamy:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Union Law Minister while commending a settlement of Assam's language problem through negotiations between the Cachar leaders and the Union Home Minister said recently at a Press Conference in Calcutta to the effect that "if negotiations however break down, it will create a state for civil war in Assam with all its consequences";

(b) if so, whether Government are aware of the wide-spread reaction in Assam that the Law Minister's statement has led to; and

(c) whether Government would enlighten the public on the purport or genesis of this statement made by a member of Government?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) Government are aware of certain reactions in Assam.

(c) The Law Minister was laying stress on the imperative necessity of accepting the formula that had emerged in the course of Shri Lal Bahadur

Shastri's discussions with the different parties, and of ending all disputes. He was stressing the serious consequences which might follow if the negotiations failed by the rejection of this formula.

Shri Hem Barua: May I know whether a statement of this sort coming from a Member of the Government, namely that 'If negotiations, however, break down, it will create a state of civil war in Assam with all its consequences', made to the Sangram Parishad of Cachar, that was the spearhead of the agitation there, is not an indirect encouragement to a certain section of the people to start a civil war in Assam?

Mr. Speaker: It is a matter of opinion.

The Minister of Home Affairs (Shri Lal Bahadur Shastri): As the reply says, the Law Minister did not give any kind of encouragement of that type or instigate people to start some kind of civil war. The fact of the matter is that he said something entirely different. He was appealing to them and requesting them not to start any kind of movement. And when they insisted that they would do so, he said that they should try persuasive methods and agree to the proposals which were put forward by me; but when they said 'Suppose it is not agreed to?', then, he said, that one did not know, but there might be difficulties and conflicts within the State itself.

Shri C. K. Bhattacharya: The hon. Minister has stated that Government have become aware of certain reactions. May I know from what spheres of public life these reactions have been ascertained, from the newspapers, from the meetings or from what other spheres of public life?

Shri Lal Bahadur Shastri: We have read what has appeared in the papers both in Assam as well as in West Bengal.